

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5627/2008

JAI PRAKASH GUPTA (D) THR.LRS.

Petitioner(s)

VERSUS

RIYAZ AHAMAD & ANR.

Respondent(s)

Date: 12/05/2008 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Mona Rajvanshi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue fresh notice upon the unserved respondents through
Registered Post A.D.

Dasti service, in addition, is allowed.

List the matter on 17th July, 2008.

(S.G.SHAH)
Registrar